

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-196(PB)/2017

IN THE MATTER OF:

Usha Holding LLC And
Mr. Atul Bhatara

.....Petitioners

SECTION : UNDER SECTION 8 & 9 OF IBC, 2016

Order delivered on 12.09.2017

Coram:

CHIEF JUSTICE M.M. KUMAR
Hon'ble President

Deepa Krishan
Hon'ble Member (T)

For the Petitioner(s) : Mr. Virendra Ganda, Senior Advocate
Ms. Shreya Sircar, Advocate

For the Respondent(s) : Mr. Rohit K. Aggarwal & Ms. Rekha Dwivedi, Advocates

ORDER

Arguments heard. Order reserved.

—Sd—

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

—Sd—

(DEEPA KRISHAN)
(MEMBER TECHNICAL)

12.09.2017
VINEET